

ITEM NO.503

COURT NO.4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No. 2204/2020 in W.P.(CrI.) No. 194/2017

(Arising out of impugned final judgment and order dated 27-09-2018 in W.P.(CrI.) No. No. 194/2017 passed by the Supreme Court Of India)

JOSEPH SHINE

Petitioner(s)

VERSUS

UNION OF INDIA SECRETARY

Respondent(s)

([TO GO BEFORE FIVE HON'BLE JUDGES] FOR ADMISSION and IA No.114575/2020-INTERVENTION/IMPLEADMENT and IA No.114579/2020-CLARIFICATION/DIRECTION and IA No.114572/2020-APPLICATION FOR PERMISSION)

WITH

MA 1702/2021 in W.P.(CrI.) No. 194/2017 (PIL-W)
(FOR ADMISSION and IA No.131405/2021-INTERVENTION/IMPLEADMENT and IA No.131417/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.131403/2021-APPLICATION FOR PERMISSION
IA No. 131403/2021 - APPLICATION FOR PERMISSION
IA No. 131405/2021 - INTERVENTION/IMPLEADMENT
IA No. 131417/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 07-12-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For the parties

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Mr. Raj Kumar Maurya, Adv.
Mr. Mohammed Akhil, Adv.
Mr. Kanu Agrawal, Adv.

Ms. Deepabali Dutta, Adv.
Mr. Mayank Pandey, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Indra Sen Singh, Adv.
Mr. Aditya Bari, Adv.
Mr. Sarvesh Singh, AOR

Mr. Nishe Rajen Shonker, AOR

Ms. Anannya Ghosh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 17th January, 2023.

(JAGDISH KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)